## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 104(MB)/2011 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE COMPANY:

Mshind Dayaram Kapse

Vs.

M/s. Den Nasik City Cable Network Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO.	NAM	E DESIGNATION	REPRES	SENTATION	SIGNATURE
1.	Ms. Sa	anemidlu Gogia	Advocate -	Petitioners	Jane sidling
		THEILAV VALISHT			V
		ACHI DHANANI,			1 0 1 -
		OUR ARH GUPTA, 4	1	R1 to R8	Jan Gyl
5.	MS. PA	CIYA CHAUHAN, 41	V .		
G.	NS. SE	NAL GUPTA, ADI	٠.		

Order

Orders reserved.

Written submissions/synopsis be filed by 27.9.2016

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

23.9.2016 (P.K. SUD)